GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1923 TO BE ANSWERED ON THE 3RD MARCH, 2020

MICRO IRRIGATION

1923. SHRI P.P. CHAUDHARY: MS. DIYA KUMARI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total area covered by micro irrigation in the country till now, State-wise;
- (b) the year-wise progress in area covered under micro irrigation in the last three years;
- (c) the various benefits of micro irrigation accruing to farmers in the country;
- (d) whether a dedicated Micro Irrigation Fund (MIF) has been created with NABARD for facilitating the States in mobilizing the resources for expanding coverage of micro irrigation, if so, the details thereof;
- (e) the steps taken/being taken by the Government to facilitate States in mobilizing resources for expanding coverage of micro irrigation under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)–Micro Irrigation Fund (MIF); and
- (f) the steps taken/being taken by the Government to enhance the physical access of water on the farm and expand cultivable area under assured irrigation (Har Khet Ko Pani)?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Government is implementing Per Drop More Crop component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY-PDMC) in the country from the year 2015-16, which focuses on enhancing water use efficiency at farm level through Micro Irrigation. The year wise and State wise area covered under Micro Irrigation through PMKSY-PDMC is Annexed.

The Micro Irrigation helps in water saving as well as reduced fertilizer usage through fertigation, labour expenses, other input costs and overall income enhancement of farmers etc.

(d) & (e): The Government has set up a dedicated Micro Irrigation Fund (MIF) with NABARD with initial corpus of Rs. 5000 crore. The main objective of the fund is to facilitate the States in mobilising the resources for expanding coverage of Micro Irrigation by taking up special and innovative projects and also for incentivising Micro Irrigation beyond the

provisions available under PMKSY-PDMC to encourage farmers for installing Micro Irrigation systems.

Operational Guidelines for MIF to access interest subvented loan have been formulated and circulated to all the States. A Tripartite Memorandum of Agreement has been signed by the States of Andhra Pradesh, Gujarat, Tamil Nadu, Haryana, Uttrakhand and West Bengal. The Project proposal of Andhra Pradesh amounting to Rs. 616.14 crore has been approved by NABARD.

- (f): The Government launched Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) during the year 2015-16 with the motto of 'Har Khet Ko Paani' for providing end-to-end solutions in irrigation supply chain, viz. water sources, distribution network and farm level applications. The components of PMKSY are as under:
- Accelerated Irrigation Benefit Programme (AIBP): To focus on faster completion of ongoing Major and Medium Irrigation projects including National Projects. This component is implemented by the Department of Water Resources, River Development & Ganga Rejuvenation.
- ii. PMKSY-Har Khet Ko Pani (HKKP): Source augmentation, distribution, ground water development, lift irrigation, repair, restoration, renovation of traditional water bodies. This component is implemented by the Department of Water Resources, River Development & Ganga Rejuvenation.
- iii. PMKSY-Watershed Development (WDC): Ridge area treatment, drainage line treatment, soil and moisture conservation, water harvesting structure, livelihood support activities and other watershed works. This component is being implemented by Department of Land Resources.
- iv. PMKSY Per Drop More Crop: Focuses on enhancing water use efficiency at farm level through Micro Irrigation viz. Drip and Sprinkler Irrigation Systems. This component is implemented by the Department of Agriculture, Cooperation & Farmers' Welfare.

Annexure to Lok Sabha Unstarred Question No. 1923 for answer on 3.3.2020

| Area covered under Micro Irrigation under PMKSY-Per Drop More Crop since inception | | | | | | | |
|--|--------------------|---------|---------|---------|---------|------------|---------|
| Area in Ha | | | | | | | |
| | | | | | | 2019-20 | |
| | | | | | | (as on | |
| S. No. | State | 2015-16 | 2016-17 | 2017-18 | 2018-19 | 25.2.2020) | Total |
| 1 | Andhra Pradesh | 94104 | 141098 | 186441 | 200269 | 68391 | 690303 |
| 2 | Bihar | 5155 | 4228 | 3143 | 924 | 1668 | 15118 |
| 3 | Chhattisgarh | 8056 | 19227 | 13087 | 18929 | 20780 | 80079 |
| 4 | Goa | 92 | 123 | 236 | 0 | - | 451 |
| 5 | Gujarat | 142681 | 165948 | 143134 | 140778 | 102598 | 695139 |
| 6 | Haryana | 3117 | 5701 | 10751 | 10469 | 1864 | 31902 |
| 7 | Himachal Pra. | 3306 | 937 | 1197 | 422 | 1031 | 6893 |
| 8 | Jharkhand | 4528 | 5810 | 1544 | 3978 | 4345 | 20205 |
| 10 | Karnataka | 64220 | 139405 | 236107 | 234853 | 138249 | 812834 |
| 11 | Kerala | 561 | 310 | 358 | 965 | 80 | 2274 |
| 12 | Madhya Pradesh | 75224 | 54323 | 39761 | 35195 | 312 | 204815 |
| 13 | Maharashtra | 35242 | 106172 | 132829 | 159959 | 66203 | 500405 |
| 14 | Odisha | 2907 | 4611 | 3036 | 10081 | 8498 | 29133 |
| 15 | Punjab | 1799 | 1950 | 600 | 507 | 567 | 5423 |
| 16 | Rajasthan | 56346 | 47650 | 48205 | 53982 | 40452 | 246635 |
| 17 | Tamil Nadu | 32288 | 44778 | 105695 | 172445 | 187511 | 542717 |
| 18 | Telangana | 39864 | 61980 | 89474 | 40381 | 1588 | 233287 |
| 19 | Uttarakhand | 721 | 3199 | 2182 | 4256.41 | 6248 | 16606 |
| 20 | Uttar Pradesh | 1598 | 32511 | 28235 | 55086 | 38679 | 156109 |
| 21 | West Bengal | 0 | 0 | 2137 | 13370 | 198 | 15705 |
| 23 | Assam | 0 | 0 | 782 | 70 | - | 852 |
| 24 | Manipur | 0 | 0 | 0 | 1600 | 560 | 2160 |
| 26 | Mizoram | 398 | 0 | 0 | 0 | 2348 | 2746 |
| 28 | Sikkim | 773 | 0 | 0 | 0 | - | 773 |
| | Grand Total | 572980 | 839961 | 1048934 | 1158519 | 692170 | 4312564 |
